HIGH COURT OF UTTARAKHAND AT NAINITAL NOTIFICATION

Dated: October 04, 2024.

No. 396 /UHC/Admin.A /2024

In exercise of the powers vested in him by Article 229 (2) of the Constitution of India, Hon'ble the Chief Justice of High Court of Uttarakhand is hereby pleased to make the following amendments in High Court of Uttarakhand Information Technology (I.T.) Cadre Service Rules, 2019:

HIGH COURT OF UTTARAKHAND INFORMATION TECHNOLOGY (I.T.) CADRE SERVICE (Third Amendment) RULES-2024

	SERVICE (Third Amendment) RULES-2024													
Rule No.	Existing Rule							Amended Rule						
Part-2 Rule-3	Recruitment: The recruitment to the various posts in the service shall be as follows:-							Recruitment: The recruitment to the various posts in the service shall be as follows:- After SN 6 following new Rule is inserted						
Ttulo o							SN	Designation	Number of Posts		ruitm	of ent and n criteria		
							7	Joint Registrar (I.T.)	1	recrivelli exportection of three exactions of the exaction of	Through direct recruitment by a well qualified and experienced person of that field, only through a written exam and interview or through a lateral entry by a efficient person having experience in the Computer Science field and zeal to work with modern technology and till recruitment procedure is decided, this post will be filled through deputation."			
	Numb	per of Posts : 48				Number of Posts : 49								
	SN	Designation		Grou	-	lг	SN	Designation			Group/ Num Grade of Po			
	1	Deputy Registrar (I.T.)/		Gr-A	1		1			Gr-A 1		1		
Schedule-		Senior System Ar				2	Deputy Registrar (I.T.)/		Gr-A		1			
(See Rule- 3)	2	Assistant Registrar		Gr-A	1			Senior System Analyst						
		(I.T.)/System Ana				3	Assistant Reg	Assistant Registrar (I.T.)/ Gr-A		4	1			
	3	Programmer (Grade-I)/		Gr-B	Gr-B 5			System Analyst						
		Senior System Officer					4	Programmer (Grade-I)/		Gr-B 5		5		
	4	Programmer (Grade-II)		Gr-B	4			Senior System Officer						
	5	Assistant Programmer/		Gr-C	22	5		Programmer (Grade-II)		Gr-B		4		
		System Officer					6	Assistant Programmer/		Gr-C		22		
	6	System Assistant		Gr-C	15			System Officer						
							7	System Assista	nt	Gr-C	<u> </u>	15		
	SN	Designation			er 6 th Pay ommission		SN	Designation	Commission		per 6 th Pay Commission			
Schedule-	1	Deputy Registrar (I.T.)/	15600-39	9100	7600/-			Joint Registrar I.T.)	37400-6700 (PB-4))/-		
2		Senior System	or System				2	Deputy	15600-3910	00 7600/-		/_		
(See Rule-14)	2	Analyst Assistant			6600/-			Registrar (I.T.)/ Senior	(PB-3)					
ruic-14)		Registrar						System						
		(I.T.)/System Analyst					3	Analyst Assistant	15600-3910	00	0 6600/-			
	3	Programmer (Grade-I)/ Senior System Officer	15600-39 (PB-3)	9100	100 5400/-		•	Registrar (I.T.)/System Analyst	(PB-3)		, , , , , , , , , , , , , , , , , , , ,			

4	Programmer (Grade-II)	9300-34800 (PB-2)	4800/-	4	Programmer (Grade-I)/	15600-39100 (PB-3)	5400/-
5	Assistant Programmer/	9300-34800 (PB-2)	4200/-		Senior System Officer		
	System Officer	5000 0000	0.4007	5	Programmer	9300-34800	4800/-
6	System Assistant	5200-20200 (PB-1)	2400/-	6	(Grade-II) Assistant Programmer/	(PB-2) 9300-34800 (PB-2)	4200/-
					System Officer		
				7	System Assistant	5200-20200 (PB-1)	2400/-

This amendment will come into force with immediate effect.

By order of Hon'ble the Chief Justice,

Sd/-(Kahkasha Khan) Registrar General

Dated: October 04, 2024.

No. 5525 /UHC/Admin.A /2024

Copy forwarded for information and necessary action to:

- 1. P.P.S. to Hon'ble the Chief Justice with the request to place the notification for Her Lordships kind perusal.
- 2. Head P.S./Joint P.P.S./ P.S./P.A. to Hon'ble Judges of the Court with the request to place the notification for His Lordships kind perusal.
- 3. P.S. to Registrar General.
- 4. Principal Secretary (Law) cum-L.R., Government of Uttarakhand, Dehradun.
- 5. All the Registrars of the Court.
- 6. C.P.C. Of the Court.
- 7. Registrar (High Court Cadre) of the Court.
- 8. All the Joint Registrars/ Deputy Registrars of the Court.
- 9. Head Bench Secretary of the Court.
- 10. All the Assistant Registrars/ Chief Protocol Officer/ Section Officers of the Court.
- 11. Librarian with the direction that the above amendment be incorporated in all the relevant books immediately.
- 12. Management Officer/ Protocol Officer/Public Relations Officer of the Court.
- 13. I/c N.I.C. High Court of Uttarakhand, Nainital with the request to upload on the website of High Court of Uttarakhand.
- 14. Director, Printing & Stationery, Government Press, Roorkee, District Hardwar for publication of the Notification in the next Gazette of the Uttarakhand.
- 15. Guard file.

By Order,

Joint Registrar-I